

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2357
ANSWERED ON:16.08.2011
COMPUTERISATION OF PDS
Viswanathan Shri P.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Apex Court has recommended to the Union Government to expedite computerisation of the Public Distribution System by setting up of a high powered panel; and

(b) if so, the details alongwith the action taken by the Union Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Hon'ble Supreme Court in its Order dated 20.04.2011 in the W. P. (C) No. 196/2001 directed the Government to constitute a High Powered Committee (HPC) comprising Justice (Retd.) D.P. Wadhwa, Chairman and other members to expedite the process of computerisation of Public Distribution System. Accordingly, Government has constituted the HPC on 03.05.2011.